

ORISSA HIGH COURT:CUTTACK

NOTICE

Dt. 15.03.2018

The Hon'ble Court has decided to hold Special Benches on 17.03.2018 for hearing of Jail Criminal Appeals involving accused in custody where Legal Aid has been provided at State expenses. The Special Benches constituted for the purpose are as follows:

Court No.	Name(s) of the Hon'ble Judges	Assignment	Date & Time of sitting
IX (Old Building)	Hon'ble Shri Justice S.K.Sahoo	Single Bench	17.03.2018 11.00 A.M.
XXIII (1st Floor)	Hon'ble Dr.Justice D.P.Choudhury	Single Bench	17.03.2018 11.00 A.M.

The learned Members of the Bar are requested to co-operate with the proceedings of the Court on the said date. Cause Lists of the cases to be taken up before Special Benches shall be published separately alongwith the Supplementary List for coming Friday, i.e., 16.03.2018.

THE HIGH COURT OF ORISSA:CUTTACK

THE 15TH MARCH, 2018.

By Order


Deputy Registrar (Judl.)